

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2269  
ANSWERED ON:12.08.2011  
DERECOGNITION OF DENTAL COLLEGES  
Alagiri Shri S.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Dental Council of India (DCI) has recommended the Government for withdrawal of recognition in respect of certain dental colleges in the country;
- (b) if so, the details thereof during the last three years and the current year, State/ UT-wise;
- (c) the number of above colleges withdrawn recognition by the Government on the recommendation of DCI during the said period, State/UT-wise;
- (d) whether the Government has not withdrawn recognition in respect of certain dental colleges in contrast to the recommendation of DCI; and
- (e) if so, the reasons therefor?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) & (b): During the last three years and the current year, the Dental Council of India (DCI) has recommended to Government to initiate the process of de-recognition of BDS degree in three colleges. The list is Annexed.
- (c) to (e): As per section 16A(2) and (3) of the Dentists Act, 1948 (16 of 948), the respective state governments have been requested to furnish the comments on the recommendation of the Dental Council of India which are still awaited in the Ministry.